

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 58 of 2014**

**Dated : 19<sup>th</sup> September, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

M/s. Jindal Power Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory  
Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh  
Ms. Meghna Aggarwal

Counsel for the Respondent(s) : Mr. S. Vallinayagam  
Mr. S. B. Upadhyay, Sr. Adv.  
Mr. Param Kumar Mishra

**ORDER**

Learned counsel for the appellant submits that he will file rejoinder in the course of the day in Registry. He is permitted for the same.

Post the matter for hearing on **13<sup>th</sup> October, 2014**.

(Justice Surendra Kumar)  
Judicial Member

(Rakesh Nath)  
Technical Member

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